

ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH

T.P. 16/397/398/GB/2016 (CP No 106/2014)

Shital Jain & Ors

- Petitioners

-Versus-

Saroj Realtors Pvt. Ltd.

- Respondents

Present :

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of hearing : 07.02.2017

Name of the Company	
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative.(in Capital Letters).	Appearing on behalf of	Signature with date
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ORDER

Heard Mr. Jishnu Choudhury and Mr. Sidhartha Sharma, learned counsel appearing for the petitioners. Also heard Mr. Gautom Choudhury, Ms. Abida Rehman, Mr Dikshit Gogoi, and Mr. Krishan Kr. Goswami, learned counsel appearing for the respondents.

Due to paucity of time, argument from the side of the petitioners could not be completed.

As agreed to by the learned counsel for the parties, list the matter for further hearing on 27th and 28th February, 2017.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench, Guwahati.

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